

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-2102
TO BE ANSWERED ON 09/08/2024

CROP LOSS DUE TO WILD ANIMALS

2102. Shri S. Selvaganabathy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any scheme for farmers to recover the loss of crops damaged by wild or stray animals, if so, the details thereof;
- (b) the quantum of loss of crops being faced by farmers due to wild/stray animals every year;
- (c) the efforts being made by Government to control the menace of wild/stray animals; and
- (d) whether farmers themselves bear the loss of crops due to wild/stray animals resulting into huge loss to farmers every year?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): The Pradhan Mantri Fasal Bima Yojana (PMFBY) provides for comprehensive risk insurance against crop damage due to non-preventable natural risks from pre-sowing to post-harvest for the crops/areas notified by the State Government concerned. The losses to crops due to wild animals being preventable in nature were initially not covered under PMFBY. However, at the request of Ministry of Environment, Forest and Climate Change (M/o EFCC) and State Governments, States have been allowed to notify the losses by wild animals on individual assessment, as add on cover under the scheme. Detailed modalities for coverage has been given in the Operational Guidelines of the scheme.

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